# Central Administrative Tribunal Principal Bench

CP No. 7/2020 OA No. 3512/2019

New Delhi, this the 6th day of January, 2020

### Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. A. K. Bishnoi, Member (A)

Ajay Kumar, Post: CSO, Aged 46 years, S/o Shri Ram Chandra Prasad, R/o House No.532, Gali No.21, Chandan Vihar, Nehru Gali, Sant Nagar, Burari, Delhi-110084

- Applicant

(By Advocate: Ms. Ruchika Mittal)

**VERSUS** 

Ms. Richa, Director (Personnel-I) New Delhi Municipal Council, Palika Kendra, Sansad Marg, New Delhi-110 001

- Respondent

(By Advocate: Ms. Kaadantari)

#### : O R D E R (ORAL):

#### Justice L. Narasimha Reddy:

This Contempt Petition is filed alleging that the respondents have not implemented the interim order passed by this Tribunal on 04.12.2019.

2. It is brought to our notice that the respondents had filed a Writ Petition No.13727/2019, challenging the interim order and the Hon'ble High Court has vacated the same on 23.12.2019. The CP is accordingly disposed of.



## (A. K. Bishnoi) Member (A)

## (Justice L. Narasimha Reddy) Chairman

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